

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 79 of 2014

Dated : 5th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Raj West Power Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. P.N. Bhandari for R. 2, 3 & 4
Mr. Harsh Surana for R-6
Mr. R.K. Mehta with
Mr. Elangbam P.S. for R-1**

ORDER

Mr. R.K. Mehta, Learned Counsel undertakes to file vakalatnama on behalf of Respondent – 'Commission'. Mr. Harsh Surana undertakes to file vakalatnama on behalf of Respondent no. 6. They are directed to file their respective replies on or before 28.5.2014 after serving copy on the other side.

Post the matter for hearing on 10.7.2014. In the meantime, rejoinder be filed, if any.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**